

S.NO	Name of Commercial Court	District	Case No.	Date of Institution	Date of Disposal	No. of days between the date of institution and disposal	Whether Case Management Hearing done or not (Yes/No)	No. of adjournment granted	No. of days between the final hearing and Judgment
1	SH. BHARAT PRASHAR, DISTRICT JUDGE (COMMERCIAL COURT)-01 (w.e.f - 20.07.2021)	Central	CS COMM-2989/19	19.12.2019	08.02.2022	782	No	1	25
			CS COMM-3035/19	24.12.2019	10.02.2022	779	No	1	27
			CS COMM-342/20	20.09.2018	21.02.2022	1250	No	2	19
			CS COMM-2189/19	21.09.2019	25.02.2022	888	No	1	21
			OMP COMM-88/19	05.09.2019	28.02.2022	907	No	1	24
2	SH. RAJNEESH KR. GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)-02	Central	CS (COMM)/2493/2019 STATE BANK OF INDIA Vs RAMADHAR SHAH	10/16/19	02/28/22	866	NO	2	6
			CS (COMM)/352/2019 LISTENUP INDIA HEARING SOLUTION PVT LTD Vs EAR N TONE AND ORS	03/26/19	02/28/22	1070	NO	3	3
3	SH PAWAN KR. JAIN, DISTRICT JUDGE (COMMERCIAL COURT)-03	Central	Nil						

4	MS. NISHA SAXENA DISTRICT JUDGE (COMMERCIAL COURT)-04	Central	CS (COMM)-3492/2021	21.09.2021	26.02.2022	157 DAYS	YES	NIL	ONE DAY
			CS (COMM)-3490/2021	21.09.2021	28.02.2022	159 DAYS	YES	NIL	NIL
			OMP (COMM)-87/2021	17.11.2021	16.02.2022	91 DAYS	NO PETITION U/S 34 OF ARBITRATION ACT	NIL	ONE DAY
			ARBTN.495/2018	05.09.2018	23.02.2022	1267 DAYS	NO PETITION U/S 34 OF ARBITRATION ACT	ONE	THREE DAYS
			ARB.A (COMM)-102019	07.03.2019	25.02.2022	1089 DAYS	NO PETITION U/S 34 OF ARBITRATION ACT	NIL	NIL
5	SH. ASHWANI KUMAR SARPAL DISTRICT JUDGE (COMMERCIAL COURT)-05	Central	Nil						
6	SH. MANMOHAN SHARMA DISTRICT JUDGE (COMMERCIAL COURT)-06	Central	1131/2019	25-02-2022	28-02-2022	733	NO	o	o
7	SH. DINESH BHATT , DJ (COMMERCIAL COURT)-01	West	Nil						
8	SH. GURDEEP SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-02	West	CS/COMM/134/2021	20.02.2021	05.02.2022	350	NO	NO	SAME DAY OF THE FINAL HEARING

			OMP(I)/COMM/ 23/20219	15.07.2019	15.02.2022	946	NO	NO	SAME DAY OF THE FINAL HEARING
			OMP(I)/COMM/ 40/2019	14.11.2019	23.02.2022	832	NO	NO	SAME DAY OF THE FINAL HEARING

9	SH. SANJEEV JAIN, DISTRICT JUDGE (COMMERCIAL COURT)- 01	New Delhi	Nil							
10	SH. GURVINDER PAL SINGH, DISTRICT JUDGE (COMMERCIAL COURT)- 02	New Delhi	Nil							
11	SH. SANJIV JAIN, DISTRICT JUDGE (COMMERCIAL COURT)- 03	New Delhi	Nil							
12	SH. PREM KUMAR BHARTWAL, DISTRICT JUDGE (COMMERCIAL)- 01	South	Nil							
13	SH. VINAY KUMAR KHANNA, DISTRICT JUDGE (COMMERCIAL COURT)-02	South	Nil							
14	SH. RAJ KUMAR CHAUHAN, DISTRICT JUDGE (COMMERCIAL)- 01	South- East	Nil	CS (COMM)/481/20 19	26.11.2019	10.02.2022	800	NO	--	--
				CS (COMM)/92/202 1	10.02.2021	28.02.2022	383	NO	--	--
15	VACANT COURT OF MS. RAJ RANI MITRA, DISTRICT JUDGE (COMMERCIAL COURT)- 02	South- East	OMP (COMM) 33/2019	03-08-2019	20.01.2022	897	NO	-	33	
16	SH. SANJAY SHARMA-I, DISTRICT JUDGE (COMMERCIAL)	East	Nil							
17	MS. SARITA BIRBAL, DISTRICT JUDGE (COMMERCIAL COURT) (w.e.f- 20.07.2021)	North- East	C.S.(COMM)- 65/2019	06.05.2019	07.02.2022	1008	NO	NIL	1	
				C.S.(COMM)- 133/2019	13.12.2019	14.02.2022	794	NO	NIL	2

			C.S(COMM)-36/2020	13.03.2020	15.02.2022	704	NO	NIL	1
			C.S(COMM)-34/2020	13.03.2020	10.02.2022	699	NO	NIL	1
			C.S.(COMM)-33/2021	23.03.2021	24.02.2022	338	NO	NIL	1
			OMP(COMM)-06/2019	14.10.2019	18.02.2022	858	NO	NIL	1
			C.S(COMM)-04/2020	28.09.2018	25.02.2022	1246	YES	NIL	1
			C.S(COMM)-35/2020	13.03.2020	25.02.2022	714	NO	NIL	1
			OMP(COMM)-01/2020	16.01.2020	28.02.2022	774	NO	NIL	1
18	MS. NIVEDITA ANIL SHARMA, DISTRICT JUDGE (COMMERCIAL)-01	Shahdara	Nil						
19	MS. SUKHVINDER KAUR, DISTRICT JUDGE(COMMERCIAL)-02	Shahdara	Nil						
20	SH. VINOD KUMAR, DISTRICT JUDGE (COMMERCIAL)	North-West	Nil						

21	<b>MS. BARKHA GUPTA, DISTRICT (COMMERCIAL) JUDGE</b>	<b>North</b>	Nil
22	<b>SH. HARISH DUDANI, DISTRICT (COMMERCIAL) JUDGE</b>	<b>SOUTH WEST</b>	Nil